

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No.372/2016

New Delhi, this the 14th Day of January, 2020

Hon'ble Mrs. Justice Vijay Lakshmi Member(J) Hon'ble Mr. Pradeep Kumar, Member (A)

Yudhvir Singh, S/o Late Shri Ram Kishan
Aged about 671 years
R/o H.No.69-A, Gali No.5
Laxmi Vihar, Uttam Nagar
New Delhi-59.Applicant

(By Advocate: None)

Vs.

- Union of India through the Secretary
 Government of India
 M/o Communication
 Department of Post, Dak Bhawan, New Delhi.
- 2. The Chief Post Master General Delhi Circle, Meghdoot Bhawan-110001.
- 3. Senior Superintendents of Post Officers New Delhi Central Division New Delhi-10001.
- 4. Director of Accounts, Postal Services
 New Delhi. ...Respondents

(By Advocate: Shri Trilok Singh for Shri Subhash Kumar)

Order (Oral)



None for the applicant. It is noted that the applicant was not present on 21.02.2019, 29.05.2019 and 05.08.2019 also. It appears that the applicant has lost interest to pursue the OA. The same is dismissed in default and for non prosecution. No costs.

(Pradeep Kumar) Member(A) (Justice Vijay Lakshmi) Member(J)

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